

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 263 OF 2015**  
**AND**  
**APPEAL NO. 275 OF 2015 &**  
**IA NO. 443 OF 2015**

**Dated:** 27<sup>th</sup> November, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**APPEAL NO. 263 OF 2015**

<b>Damodar Valley Corporation</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>West Bengal Electricity Regulatory Commission &amp; Anr.</b>	...	<b>Respondent(s)</b>
Counsel for the Appellant (s)	:	Mr. M.G.Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya
Counsel for the Respondent(s)	:	Mr. Sachin Dubey h/f Mr. C.K. Rai for R-1  Mr. Rajiv Yadav for R-2

**APPEAL NO. 275 OF 2015 &**  
**IA NO. 443 OF 2015**

<b>Damodar Valley Power Consumers Association &amp; Anr.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>West Bengal Electricity Regulatory Commission &amp; Anr.</b>	...	<b>Respondent(s)</b>
Counsel for the Appellant (s)	:	Mr. Rajiv Yadav Mr. Rahul Chauhan
Counsel for the Respondent(s)	:	Mr. Sachin Dubey h/f Mr. C.K. Rai for R-1  Mr. M.G.Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-5

## **ORDER**

Since the learned senior counsel for the Respondent No.1 is in some personal difficulty to appear today, the learned counsel appearing for the Respondent No.1 requests for short adjournment.

Accordingly, as agreed by the learned counsel appearing for both the parties, list the matter for hearing on **16.01.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

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